

(ग) यदि नहीं, तो इसका क्या कारण है ?

†[APPOINTMENT OF A FICTITIOUS PERSON AS DRAFTSMAN

\*795. SHRI P. L. KUREEL URF TALIB: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some-time back a Section Officer and an Assistant of the Research, Design and Standards Organisation at Simla were charged with accepting illegal gratification for getting a fictitious person appointed to the post of a Draftsman in the C & W. Section;

(b) if so, whether any enquiry was made in the matter; and

(c) if not, the reason therefor?]

रेल मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह): (क) "एक फर्जी आदमी को ड्राफ्ट्समैन के पद पर नियुक्त कराने" के लिए अनुसन्धान, खाका और मानक संगठन के किसी अनुभाग अफसर और सहायक पर अवैध बखशीश लेने का आरोप नहीं लगाया गया था। लेकिन एक सहायक पर यह आरोप लगाया गया था कि उसने एक मामले में घोर असावधानी बरती और उस पर अनुचिन ढंग से कार्रवाई की जिसके परिणामस्वरूप ड्राफ्ट्समैन के पद के लिए विधिवत् चुने हुए उम्मीदवार के बदले एक गलत उम्मीदवार उस पद पर नियुक्त कर लिया गया, जिसका नाम तो वही था, लेकिन पिता का नाम भिन्न था।

(ख) जी हाँ।

(ग) सवाल नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No Section Officer and no Assistant of Research, Designs and Standards Organisation was charged with ac-

cepting illegal gratification for getting 'a fictitious person appointed as a Draftsman'. However, an Assistant was charged with gross negligence and improper handling of a case resulting in the appointment of a wrong candidate as a Draftsman in place of the duly selected candidate having the same name but the son of a different person.

(b) Yes, Sir.

(c) Does not arise.]

#### EXPORT OF JUTE MANUFACTURES

\*798. SHRI KRISHAN DUTT: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that India's export trade in jute manufactures is facing a gloomy future as a result of fall in prices of raw jute and jute manufactures in the world market following the tendency of jute users to utilize substitutes; and

(b) if so, what steps Government propose to take to safeguard the interests of the Indian jute industry?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): (a) and (b) A statement is laid on the Table of the House.

#### STATEMENT

Exports of jute manufactures from India rose from 787,800 tonnes valued at Rs. 143.26 crores in 1961-62 to 913,200 tonnes valued at Rs. 157.42 crores in 1963-64. During the first 6 months of 1964-65 exports were of the order of 560,500 tonnes valued at Rs. 90.07 crores as against 491,700 tonnes valued at Rs. 79.69 crores in the corresponding period of 1963-64, thus registering an increase of about 69,000 tonnes in terms of quantity and Rs. 10 crores in terms of value in the first six months of this year. Judging from this trend and also from the reports that world consumption of jute is on the increase, the jute industry should have a bright future.

†[ ] English translation.

2. With a view to maintaining and developing export markets, the following measures have been taken:

- (a) The production of raw jute and mesta in the country has been stepped up considerably and a target of 100 lakh bales has been set for the Fourth Plan;
- (b) The industry is maintaining production without any restrictions;
- (c) A jute Textiles Consultative Board and a Jute Goods Export Promotion Advisory Committee have been set up to advise Government on various matters relating to production and exports;
- (d) Continuous research is being carried on into new uses for jute and in this context the services of a renowned consultant in the U.S.A. have been engaged by the industry;
- (e) Proposals are also under consideration for expansion of the activities of the IJMA's Research Institute;
- (f) Compulsory Quality Control on jute goods is being introduced with effect from the 1st January 1965;
- (g) Regular market surveys are also being conducted by periodical delegations;
- (h) The industry has almost completely modernised its preparatory and spinning section; modernisation of the weaving section is expected to be taken up in the Fourth Plan;
- (i) Diversification of production is being encouraged.

दिल्ली नई दिल्ली स्टेशनों पर बीमार तथा दुर्बल यात्रियों के लिए लिफ्ट का लगाया जाना

\*७९६. श्री भगवत नारायण भार्गव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि क्या सरकार दिल्ली और नई दिल्ली के रेलवे स्टेशनों पर लिफ्ट लगाने का विचार रखने है जो व भाग तथा दुर्बल यात्रियों को एक प्लेटफार्म से दूसरे प्लेटफार्म तक ले जा सके ?

†[INSTALLATION OF LIFTS AT DELHI/NEW DELHI STATIONS FOR SICK AND WEAK PASSENGERS

\*799. SHRI B. N. BHARGAVA: Will the Minister of RAILWAYS be pleased to state whether Government propose to instal lifts at Delhi and New Delhi railway stations which can carry sick and weak passengers from one platform to another?]

रेल मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह) : जी नहीं ।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No, Sir.]

PENSION SCHEME FOR RETIRED RAILWAY-MEN

\*800. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation on the problem of the Pension Scheme for retired railwaymen with retrospective effect; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes, Sir.

†[ ] English translation.